## PROMOTION OF THE SHORT SERVICE COMMISSION OFFICERS

\*684. PANDIT S. DUBE: Will the Minister for Defence be pleased to state:

- (a) whether Short Service Commission Officers are eligible for promotion;
- (b) if so, whether promotions are made on the same conditions which are applicable to the officers of Regular Commission; and
- (c) whether the holders of Short Service Commissions are entitled to pension after 12 years of service; if not, why not?

THE DEPUTY MINISTER FOR DE-FENCE (SHRI SATISH CHANDRA): (a) Yes.

- (b) Yes, in so far as acting promotions are concerned. As regards substantive promotions, however, SSRC Officers are eligible for substantive promotion to the rank of Lieutenant only, on the same conditions as are applicable to Permanent Regular Commission Officers. SSRC Officers are not eligible for substantive promotion beyond the rank of Lieutenant.
- (c) SSRC Service is non-pension earning, irrespective of the period for which an officer is retained in service.

PANDIT S. DUBE: Who has got the option of resigning? Does it rest with the officers or the Department?

SHRI SATISH CHANDRA: Short Service Regular Commissioned Officers enter into a contract for one, two, three or five years as the case may be and they have the option to resign after that period is over. They are then placed on the Reserve list and are liable to be called up during a fixed period after their term expires.

DR. RAGHUBIR SINGH: May I know, Sir, if they are entitled to any gratuity?

SHRI SATISH CHANDRA: Yes, Sir. They are given a certain gratuity; they are not entitled to pension.

## SHORT SERVICE COMMISSION

- \*685. PANDIT S. DUBE: Will the Minister for Defence be pleased to state:
- (a) how many Short Service Commission Officers have completed 12 years service;
- (b) how many of these were given permanent Commissions in the years 1951-52 and 1952-53; and
- (c) whether it is a fact that there is no difference in the duties of the two kinds of Commissions?

THE DEPUTY MINISTER FOR DEFENCE (SHRI SATISH CHANDRA):
(a) There is no Short Service Regular Commission Officer who has completed 12 years service as such: but 14 out of those who now hold Short Service Regular Commissions in the Army have completed a total of 12 years service which includes previous commissioned service as Emergency Commissioned Officers.

(b) The number of Short Service Regular Commissioned Officers who were given Permanent Regular Commission in the Army is as follows:—

70 in 1951.

64 in 1952, and

46 from the 1st January to the 30th April 1953.

(c) Yes, Sir.

PANDIT S. DUBE: May I know if these people—the Short Service Commissioned Officers—even after 12 years service still remain as Lieutenants?

SHRI SATISH CHANDRA: Sir, nobody has completed 12 years' service. The Short Service Regular Commission was started in 1946 and 12 years have not elapsed since then. The Short Service Regular Commissioned Officers may sometimes be promoted to the